


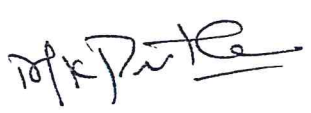
(1)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/144/2016
NAME OF THE PETITIONER(S) : C. Ponmalar
NAME OF THE RESPONDENT(S) : M/s S. Albert & Company Private Limited & 5 others
UNDER SECTION : 397/398, 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1	THIRIYAMBAK KANNAN For B. DHANRAJ	Counsel for Respondent	
2)	M.K. PREETHA. for KSR & Co.	Counsel for Petitioner.	

ORDER

Counsel representing both the parties are present and stated that there is a connected matter before the Division Bench, Chennai. The same is posted for 11th December 2017. Both the parties stated that both the parties are trying to settle this matter and the same is pending before a Mediation Centre, Hon'ble High Court of Chennai. They prayed time to submit the final outcome of the settlement. Time extended at request. Put up on 11.12.2017 at 10.30 A.M.

- set -
K Anantha Padmanabha Swamy
Member (Judicial)